

SPECIAL BENCH
COURT - I

S-13

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/65(KB)2024
IN
C.A.(CAA)/209(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	INTERCITY INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearances (via video conferencing/physically)

ORDER

1. None appears for the parties.
2. Post the matter before Regular Bench on **11/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**